

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/225/2016
NAME OF THE TRANSFEROR : KAMLESH KALIDAS SHAH
NAME OF THE TRANSFERRE : TVS MOTORS LTD + 10
UNDER SECTION : 111A

S.No.	Name (in Capital)	Represented by	Signature
1.	Am. Sridharan	Counsel for Respondents 1 and 2	Am. Sridharan

ORDER

No representation on behalf of the Petitioner. Counsel for R1 and R2 present. Counsel for R1 and R2 submitted that as per the directions given vide Order dated 13.6.2017, the Petitioner and R11 have already made request to the 1st Respondent company to provide the proforma of Indemnity bond, Bank Guarantee and Affidavit. Counsel for R1 and R2 submitted that they are ready to provide the format of Indemnity bond, Bank Guarantee and Affidavit to the other side. In relation to rest of the Petition, a last opportunity is given to the petitioner for causing appearance and making final submissions. Counsel for R1 and R2 undertakes to inform the Counsel for Petitioner about the next date of hearing.

Put up on 18.07.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)